

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2022 (FRIDAY)

## COURT-IV

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Hitesh Sachar-R1
2.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth  <b>With</b>	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
3.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
4.	Comp. App. (AT) (Ins) No. 476 of 2022	Amrit Rajani Erstwhile Director Balaji Entertainments Pvt. Ltd. Vs. Pegasus Asset Reconstruction Pvt. Ltd. & Anr.	Puneet Jain	Dinkar Singh-R1 Vishal J Dave-R2

### For Hearing

5.	Comp. App. (AT) (Ins) No. 796 of 2019 & I.A. No. 970 & 971 of 2020	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma-R1 & R2 Ruchir Mishra-Interveners
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After the above

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

**For Hearing**

<b>6.</b>	Comp. App (AT) (Ins) No. 1336 of 2019 & I.A. No. 3147 of 2022  <b>(PH)</b>	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**